

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27th March, 2023

NOTICE

Please take notice that the following matter adjourned in Court-III. The next date is indicated below:

| S. No. | Case No. | Name of the parties | Original date of | Next date of |
|--------|------------------|-----------------------------------|------------------|--------------|
| | | | Hearing | Hearing |
| 1. | Competition App. | Lifestyle Equites CV & Ors. | 24.03.2023 | 19.05.2023 |
| | (AT) No. 20 of | Vs. | | |
| | 2020 | Competition Commission of India & | | |
| | | Ors. | | |
| | (PH) | | | |
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By order of Hon'ble Chairperson

-Sd/-

Registrar